

आयकर अपीलीय अधिकरण न्यायपीठ रायपुर में।
IN THE INCOME TAX APPELLATE TRIBUNAL,
RAIPUR BENCH, RAIPUR

BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No.223/RPR/2022
निर्धारण वर्ष / Assessment Year : 2009-10

Prakash Davara
A-1, Pushpak Apartment,
Chhottapara, Raipur (C.G)-492 001
PAN : ACUPD0169K

.....अपीलार्थी / Appellant

बनाम / V/s.

The Pr. Commissioner of Income Tax-2,
Raipur (C.G.)

.....प्रत्यर्थी / Respondent

Assessee by : Shri Praveen Jain, CA

Revenue by : S/shri V.K Singh, CIT-DR &
Satya Prakash Sharma, Sr. DR

सुनवाई की तारीख / Date of Hearing : 17.08.2023

घोषणा की तारीख / Date of Pronouncement : 17.08.2023

आदेश / ORDER**PER RAVISH SOOD, JM:**

The present appeal filed by the assessee is directed against the order passed by the Pr. Commissioner of Income Tax-2, Raipur (for short 'Pr. CIT') u/s. 263 of the Income Tax Act, 1961 (for short 'Act'), dated 30.03.2016, which in turn arises from the order passed by the A.O. u/s. 147 r.w.s 143(3) of the Act, dated 21.02.2014 for A.Y. 2009-10.

2. After arguing for some time, Shri Praveen Jain, Ld. Authorized Representative (for short 'AR') for the assessee has sought liberty for withdrawing the appeal. In support of his aforesaid claim, the Ld. AR has placed on record a letter dated 17.08.2023 which reads as under :

“The case of the assessee, Prakash Davara vide ITA-223/RPR/2022 for A.Y.2009-10 was filed before the Hon. Bench on 15.11.2022. Assessee request for the withdrawal of appeal with the permission of Hon. Bench.”

The aforesaid request of the Ld. AR was not objected to by the Ld. Departmental Representative (for short 'DR').

3. Considering the aforesaid facts, appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in open court on 17th day of August, 2023.

Sd/-
ARUN KHODPIA
(ACCOUNTANT MEMBER)

Sd/-
RAVISH SOOD
(JUDICIAL MEMBER)

रायपुर/ RAIPUR ; दिनांक / Dated : 17th August, 2023
SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT, Raipur-1 (C.G)
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर बेंच,
रायपुर / DR, ITAT, Raipur Bench, Raipur.
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, रायपुर / ITAT, Raipur.